GOVERNMENT OF INDIA ROAD TRANSPORT AND HIGHWAYS LOK SABHA

UNSTARRED QUESTION NO:2573 ANSWERED ON:26.08.2013 CNG FITTED VEHICLES Roy Shri Arjun;Singh Shri Rajiv Ranjan (Lalan)

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether the Government has any data regarding the number of accidents caused by faulty Compressed Natural Gas (CNG) kits fitted in the Vehicles;
- (b) if so, the details thereof, State-wise during the last three years and the current year;
- (c) whether some States have made compliance plates mandatory on CNG-fitted vehicles keeping in view the safety of drivers;
- (d) if so, the details thereof, State-wise;
- (e) whether the concern for safety of CNG-fitted vehicles has remained restricted to a few States only; and
- (f) if so, the reasons therefor?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT & HIGHWAYS (SHRI SARVEY SATHYANARAYANA)

- (a) & (b) Ministry of Road Transport & Highways collects road accident data in a 19 point format developed as per the Asia Pacific Road Accident Database (APRAD) project of United Nations Economic and Social Commission for Asia Pacific (UNESCAP). Under this format, data on number of accidents caused by faulty Compressed National Gas (CNG) kits fitted in the Vehicles is not captured.
- (c) & (d) The compliance plates is part of CNG kit and it is mandated under Automotive Industry Standard 024 028.
- (e) & (f) Details regarding fitment of CNG kit are prescribed in rule 115 of Central Motor Vehicles Rules, 1989 which are applicable in all the States/Union Territories.